

Seventeenth Loksabha

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Title: Laid an explanatory Statement showing reasons for immediate legislation by promulgation of the Arbitration and Conciliation (Amendment) Ordinance, 2020 (No. 14 of 2020).

THE MINISTER OF LAW AND JUSTICE, MINISTER OF COMMUNICATIONS AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Arbitration and Conciliation (Amendment) Ordinance, 2020 (No. 14 of 2020) ...(*Interruptions*)

HON. CHAIRPERSON: May I request all my colleagues to go back to their seats please? It is not achieving any purpose. I request all of you to please go back to your seats.

... (*Interruptions*)

माननीय सभापति : मेरा सबसे आग्रह है। Please go back. It is not achieving any purpose. We are making a mockery of ourselves. It is not nice.

... (*Interruptions*)

माननीय सभापति : यह सब कुछ बिलकुल अच्छा नहीं लग रहा है।

...(व्यवधान)

माननीय सभापति : सभा की कार्यवाही आज छह बजे तक के लिए स्थगित होती है।

17.13 hrs

The Lok Sabha then adjourned till Eighteen of the Clock.

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18.00 hrs

The Lok Sabha reassembled at Eighteen of the Clock.

(Shri Rajendra Agrawal in the Chair)

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...(व्यवधान)

18.0½ hrs

At this stage Shri Bhagwant Mann, Shri Dayanidhi Maran, Adv. A. M. Ariff,

Shri Gurjeet Singh Aujla and some other hon. Members came

and stood on the floor near the Table.

...(Interruptions)